CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH,



CP NO. 254/2006 OA NO. 1826/2000

New Delhi, this the 16th day of May, 2007

HON'BLE SH. L.K.JOSHI, VICE CHAIRMAN (A) HON'BLE SH. MUKESH KUMAR GUPTA, MEMBER (J)

Hukum Chand Sharma (Removed Lab Asstt.) S/o Sh. Mohan Lai Sharma R/o 2-B, Nathu Colony, Delhi.

(By Advocate: Sh. Ruchir Mishra)

Versus

- Mr. M.M.Swami
 Dy. Commissioner
 Kendriya Vidyalaya Sangathan,
 18, Institutional Area,
 Shaheed Jeet Singh Marg, New Delhi.
- 2. R.Kalawati
 Asstt. Commissioner
 Kendriya Vidyalaya Sangathan,
 Dehradun Region,
 Salwala Hathi Barkala,
 Dehradun.
- Mr. B.N.Singh
 Principal,
 Kendriya Vidyalaya Sangathan,
 Meerut Cantt.

(By Advocate: Sh. S.Rajappa)

ORDER (ORAL)

Hon'ble Sh. Mukesh Kumar Gupta, Member (J)

Learned counsel for respondents stated that the contempt proceeding pending before the Tribunal has been stayed by the Hon'ble High Court of Delhi on 14.5.2007.

The next date of hearing of writ petition is fixed as 27.11.2007.

2. In the circumstance, CP is disposed of. Notices are discharged. However, liberty is granted to revive the same after the disposal of the writ petition, if necessary.

(MUKESH KUMAR GUPTA)

Member (J)

(L.K. JOSHI) Vice Chairman (A)

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